

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : JYOTIRADITYA INFRAESTATE PVT. LTD. V/S VAIBHAV PAHARIYA & COMPANY & ORS.

SECTION : 140(4) OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. ANAND BAJPAI ALONG WITH
SH. VIKASH AGRAWAL, ADVS.

COUNSEL FOR RESPONDENT : SH. DIVYANSH JAISWAL ALONG WITH
SH. KRISHNA DEV VYAS, ADVS.

CA NO.185/ALD/2020

The matter was taken up today through Video Conferencing.

Heard Sh. Anand Bajpai along with Sh. Vikash Agrawal, Advocates for Applicant and Sh. Divyansh Jaiswal along with Sh. Krishna Dev Vyas, Advocates for the respondent through video conferencing.

Ld. Counsel for the applicant states that it is intriguing, as to why the auditor wants to continue with the company.

Accordingly, put up in the week commencing 25th August, 2021 for arguments before the Regular Court/ through Video Conferencing.

Dated : 12.07.2021


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Typed by :
Kavya Prakash Srivastava
(Stenographer)